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Title : Papers laid on the Table of the House by Ministers/members.

MADAM CHAIRMAN: Now Papers to be laid on the Table.

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): Madam, on behalf of Shri Mallikarjun Kharge, I beg to lay on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) of the National Instructional Media Institute, Chennai, for the year 2009-2010, alongwith Audited Accounts.
- (2) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Instructional Media Institute, Chennai, for the year 2009-2010.

(Placed in Library, See No. LT 3604/15/10)

THE MINISTER OF SHIPPING (SHRI G.K. VASAN): Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Erstwhile-Bombay Dock Labour Board, Mumbai, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Erstwhile-Bombay Dock Labour Board, Mumbai, for the year 2009-2010.

(Placed in Library, See No. LT 3605/15/10)

- (2) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Mormugao Port Trust, Mormugao, for the year 2009-2010.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Mormugao Port Trust, Mormugao, for the year 2009-2010.

(iii) A copy of the Annual Accounts (Hindi and English versions) of the Mormugao Port Trust, Mormugao, for the year 2009-2010, together with Audit Report thereon.

(iv) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Mormugao Port Trust, Mormugao, for the year 2009-2010.

(Placed in Library, See No. LT 3606/15/10)

- (3) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Tuticorin Port Trust, Tuticorin, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tuticorin Port Trust, Tuticorin, for the year 2009-2010.

(Placed in Library, See No. LT 3607/15/10)

- (4) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Jawaharlal Nehru Port Trust, Mumbai, for the year 2009-2010.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jawaharlal Nehru Port Trust, Mumbai, for the year 2009-2010.

(iii) A copy of the Annual Accounts (Hindi and English versions) of the Jawaharlal Nehru Port Trust, Mumbai, for the year 2009-2010.

(iv) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Jawaharlal Nehru Port Trust, Mumbai, for the year 2009-2010.

(Placed in Library, See No. LT 3608/15/10)

(5) (i) A copy of the Annual Accounts (Hindi and English versions) of the Paradip Port Trust, Paradip, for the year 2009-2010, together with Audit Report thereon.

(ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Paradip Port Trust, Paradip, for the year 2009-2010.

(Placed in Library, See No. LT 3609/15/10)

(6) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Chennai Port Trust, Chennai, for the year 2009-2010.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Chennai Port Trust, Chennai, for the year 2009-2010.

(iii) A copy of the Annual Accounts (Hindi and English versions) of the Chennai Port Trust, Chennai, for the year 2009-2010, together with Audit Report thereon.

(iv) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Chennai Port Trust, Chennai, for the year 2009-2010.

(Placed in Library, See No. LT 3610/15/10)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Seamen's Provident Fund Organisation, Mumbai, for the year 2009-2010, alongwith Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Seamen's Provident Fund Organisation, Mumbai, for the year 2009-2010.

(Placed in Library, See No. LT 3611/15/10)

(8) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Kandla Port Trust, Kandla, for the year 2009-2010.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Kandla Port Trust, Kandla, for the year 2009-2010.

(iii) A copy of the Annual Accounts (Hindi and English versions) of the Kandla Port Trust, Kandla, for the year 2009-2010, together with Audit Report thereon.

(iv) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Kandla Port Trust, Kandla, for the year 2009-2010.

(Placed in Library, See No. LT 3612/15/10)

(9) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Cochin Port Trust, Cochin, for the

year 2009-2010.

A copy of the Review (Hindi and English versions) by the Government of the working of the Cochin Port Trust, Cochin, for the year 2009-2010.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Cochin Port Trust, Cochin, for the year 2009-2010, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Cochin Port Trust, Cochin, for the year 2009-2010.

(Placed in Library, See No. LT 3613/15/10)

(10) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Kolkata Port Trust, Kolkata, for the year 2009-2010.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Kolkata Port Trust, Kolkata, for the year 2009-2010.

(Placed in Library, See No. LT 3614/15/10)

(11) (i) A copy of the Annual Accounts (Hindi and English versions) of the Mumbai Port Trust, Mumbai, for the year 2009-2010, together with Audit Report thereon.

(ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Mumbai Port Trust, Mumbai, for the year 2009-2010.

(Placed in Library, See No. LT 3615/15/10)

(12) (i) A copy of the Annual Administration Report (Hindi and English versions) of the New Mangalore Port Trust, Mangalore, for the year 2009-2010.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the New Mangalore Port Trust, Mangalore, for the year 2009-2010.

(iii) A copy of the Annual Accounts (Hindi and English versions) of the New Mangalore Port Trust, Mangalore, for the year 2009-2010, together with Audit Report thereon.

(iv) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Mangalore Port Trust, Mangalore, for the year 2009-2010.

(Placed in Library, See No. LT 3616/15/10)

(13) (i) A copy of the Annual Accounts (Hindi and English versions) of the Tariff Authority for Major Ports, Mumbai, for the year 2009-2010, together with Audit Report thereon.

(ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Tariff Authority for Major Ports, Mumbai, for the year 2009-2010.

(Placed in Library, See No. LT 3617/15/10)

(14) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(i) Statement regarding Review by the Government of the working of the Sethusamudram Corporation Limited,

Chennai, for the year 2009-2010.

(ii) Annual Report of the Sethusamudram Corporation Limited, Chennai, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3618/15/10)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA): Madam, I beg to lay on the Table:-

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 55 of the Special Economic Zones Act, 2005:-

(i) The Special Economic Zones (Third Amendment) Rules, 2010 published in Notification No. G.S.R. 732(E) in Gazette of India dated 7<sup>th</sup> September, 2010, together with an explanatory memorandum.

(ii) The Special Economic Zones (Fourth Amendment) Rules, 2010 published in Notification No. G.S.R. 784(E) in Gazette of India dated 28<sup>th</sup> September, 2010, together with an explanatory memorandum.

(Placed in Library, See No. LT 3619/15/10)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Foreign Trade, New Delhi, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Foreign Trade, New Delhi, for the year 2009-2010.

(Placed in Library, See No. LT 3620/15/10)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Sports Goods Export Promotion Council, New Delhi, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sports Goods Export Promotion Council, New Delhi, for the year 2009-2010.

(Placed in Library, See No. LT 3621/15/10)

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Footwear Design and Development Institute, Noida, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Footwear Design and Development Institute, Noida, for the year 2009-2010.

(Placed in Library, See No. LT 3622/15/10)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the National Council for Cement and Building Materials, Ballabgarh, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Council for Cement and Building Materials, Ballabgarh, for the year 2009-2010.

(Placed in Library, See No. LT 3623/15/10)

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Export Promotion Council for EOUs and SEZs, New Delhi, for the year 2009-2010, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Export Promotion Council for EOUs and SEZs, New Delhi, for the year 2009-2010.

(Placed in Library, See No. LT 3624/15/10)

(7) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (a) (i) Review by the Government of the working of the MMTC Limited, New Delhi, for the year 2009-2010.
- (ii) Annual Report of the MMTC Limited, New Delhi, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3625/15/10)

- (b) (i) Review by the Government of the working of the State Trading Corporation of India Limited, New Delhi, for the year 2009-2010.
- (ii) Annual Report of the State Trading Corporation of India Limited, New Delhi, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3626/15/10)

- (c) (i) Review by the Government of the working of the PEC Limited, New Delhi, for the year 2009-2010.
- (ii) Annual Report of the PEC Limited, New Delhi, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3627/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU): Madam, I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-
- (a) (i) Review by the Government of the working of the Hindustan Shipyard Limited, Visakhapatnam, for the year 2009-2010.
- (ii) Annual Report of the Hindustan Shipyard Limited, Visakhapatnam, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3628/15/10)

- (b) (i) Review by the Government of the working of the Hindustan Aeronautics Limited, Bangalore, for the year 2009-2010.
- (ii) Annual Report of the Hindustan Aeronautics Limited, Bangalore, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3629/15/10)

- (c) (i) Review by the Government of the working of the Bharat Electronics Limited, Bangalore, for the year 2009-2010.
- (ii) Annual Report of the Bharat Electronics Limited, Bangalore, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3630/15/10)

- (d) (i) Review by the Government of the working of the Mishra Dhatu Nigam Limited, Hyderabad, for the year 2009-2010.
- (ii) Annual Report of the Mishra Dhatu Nigam Limited, Hyderabad, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3631/15/10)

- (e) (i) Review by the Government of the working of the BEML Limited (formerly Bharat Earth Movers Limited), Bangalore, for the year 2009-2010.
- (ii) Annual Report of the BEML Limited (formerly Bharat Earth Movers Limited), Bangalore, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3632/15/10)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Air Power Studies, New Delhi, for the year 2009-2010, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Air Power Studies, New Delhi, for the year 2009-2010.

(Placed in Library, See No. LT 3633/15/10)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Aeronautical Development Agency, Bangalore, for the year 2009-2010, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Aeronautical Development Agency, Bangalore, for the year 2009-2010.

(Placed in Library, See No. LT 3634/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): Madam, I beg to lay on the Table:-

- (1) A copy of the Statement (Hindi and English versions) regarding adoption of new ILO Recommendation No. 200 (HIV/AIDS and the World of Work adopted in the 99<sup>th</sup> Session of the International Labour Conference held in June, 2010.

(Placed in Library, See No. LT 3635/15/10)

- (2) A copy of the Notification No. S.O. 2093(E) (Hindi and English versions) published in Gazette of India dated 21<sup>st</sup> August, 2010, regarding designation subject fields in engineering and technology as designated trades for Graduate, Technician and Technician (Vocational) Apprentices under the Apprentices Act, 1961 and Apprenticeship Rules, 1992, under sub-section (3) of Section 37 of the Apprentices Act, 1961.

(Placed in Library, See No. LT 3636/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): Madam, on behalf of Shri Sisir Adhikari, I beg to lay on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) of the National Institute of Rural Development, Hyderabad, for the year 2009-2010, alongwith Audited Accounts.
- (2) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Rural Development, Hyderabad, for the year 2009-2010.

(Placed in Library, See No. LT 3637/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU): Madam, on behalf of Shri D. Napoleon, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Trust, New Delhi, for the year 2009-2010, alongwith Audited Accounts.  
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Trust, New Delhi, for the year 2009-2010.

(Placed in Library, See No. LT 3638/15/10)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Social Defence, New Delhi, for the year 2007-2008, alongwith Audited Accounts.  
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Social Defence, New Delhi, for the year 2007-2008.

(Placed in Library, See No. LT 3639/15/10)

- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT 3639-A/15/10)

- (4) A copy of the Annual Report u/s 15A(4) of the Protection of Civil Rights Act, 1955 (Hindi and English versions) for the year 2008.

- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

- (6) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(Placed in Library, See No. LT 3640/15/10)

(i) Review by the Government of the working of the National Scheduled Castes Finance and Development Corporation, Delhi, for the year 2009-2010.

(ii) Annual Report of the National Scheduled Castes Finance and Development Corporation, Delhi, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3641/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Informatics Centre Services Inc., New Delhi, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Informatics

Centre Services Inc., New Delhi, for the year 2009-2010.

(Placed in Library, See No. LT 3642/15/10)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the ERNET India, New Delhi, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the ERNET India, New Delhi, for the year 2009-2010.

(Placed in Library, See No. LT 3643/15/10)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Software Technology Parks of India, New Delhi, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Software Technology Parks of India, New Delhi, for the year 2009-2010.

(Placed in Library, See No. LT 3644/15/10)

(4) A copy of the Use of very low power Radio Frequency devices for indoor applications in the 13.553-13.567 MHz frequency range (Exemption from Licensing Requirement) Rules, 2010 (Hindi and English versions) published in Notifications No. G.S.R. 884(E) in Gazette of India dated 4<sup>th</sup> November, 2010, under sub-section (4) of Section 10 of the Indian Wireless Telegraphy Act, 1933.

(Placed in Library, See No. LT 3645/15/10)

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